

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

STARRED QUESTION NO:397
ANSWERED ON:22.04.2010
CAPITAL PUNISHMENT
Thamaraiselvan Shri R.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Amnesty International has called upon India to abolish capital punishment;
- (b) if so, the details thereof;
- (c) whether most of the countries in the world have abolished the death penalty;
- (d) if HO, the details thereof; and
- (e) the reaction of the Government on the issue?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M.VEERAPPA MOILY)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO.397 DUE FOR ANSWER ON 22.4.2010 REGARDING CAPITAL PUNISHMENT ASKED BY SHRI R.THAMARAISELVAN M.P.

(a) & (b): Time and again various individuals/non-governmental organizations have represented to abolish the capital punishment in India,

(c) & (d): As per the information available, the names of the countries whose laws do not provide for death penalty are : Albania, Andorra, Angola, Argentina, Armenia, Australia, Austria, Azerbaijan, Belgium, Bhutan, Bosnia-Herzegovina, Bulgaria, Burundi, Cambodia, Canada, Cape Verde, Colombia, Cook islands, Costa Rica, Cote D'Ivoire, Croatia, Cyprus, Czech Republic, Denmark, Djibouti, Dominican Republic, Ecuador, Estonia, Finland, France, Georgia, Germany, Greece, Guinea-Bissau, Haiti, Holy See, Honduras, Hungary, Iceland, Ireland, Italy, Kiribati, Kyrgyzsian, Liechtenstein, Lithuania, Luxembourg, Macedonia, Malta, Marshall Islands, Mauritius, Mexico, Micronesia, Moldova, Monaco, Montenegro, Mozambique, Namibia, Nepal, Metherland, New Zealand, Nicaragua, Nlue, Norway, Palau, Panama, Paraguay, Philippines, Poland, Portugal, Romania, Rwanda, Samoa, San Marino, Sao Tome And Principe, Senegal, Serbia (including Kosovo), Seychelles, Slovakia, Slovenia, Solomon Islands, South Africa, Spain, Sweden, Switzerland, TiJnor- Leste, Togo, Turkey, Turkmenistan, Tuvalu, Ukraine, United Kingdom, Uruguay, Uzbekistan, Vanuatu, Venezuela.

(e): Under the present scheme of sentencing process, death penalty is inflicted only on dangerous incorrigibles for crimes of heinous nature in rarest of rare cases.

There is no proposal under consideration of the Government abolish capital punishment.